

اور دلانا چاہتا ہوں جس میں
 انہوں نے ۲۱ مارچ ۱۹۸۱ء سے
 پروٹیسٹ ہفتہ منانے کے لئے دیا ہے۔
 پروٹیسٹ ہفتہ یہ سرکار کی طرف
 سے جو وعدے ان سے کئے گئے تھے ان کو
 پورا نہ کئے جانے کے کارن منایا جا
 رہا ہے۔ جونیمبر ڈاکٹروں نے ستمبر
 ۱۹۸۰ء میں اپنی ۸۲ دن پرانی
 ہڑتال سرکار سے ایک سمجھوتے کے
 تحت ختم کی تھی۔ جس میں
 سرکار نے ڈاکٹروں کی مانگیوں مان ڈو
 پورا کرنے کے بات کہی تھی۔ ڈاکٹروں
 کی ہڑتال سے عام چلنا کو زبردست
 پریشانی ہوتی ہے۔

انتہدہ : میں سرکار سے یہ
 درخواست ہے کہ اس معاملے کو جلد
 سے جلد نھانے ہوئے اوشیک قدم
 اٹھائیں اور جونیمبر ڈاکٹروں کی مانگوں
 کو پورا کریں۔]

(IV) Reported march of farmers
 and agricultural labourers from Red
 Fort to Boat Club for redressal of
 their Grievances

SHRI INDRAJIT GUPTA
 (Basirhat) : Sir, under rule 377, I
 wish to raise the following matter :

Several lakhs of farmers and agri-
 cultural labourers from all over the
 country have assembled to-day in
 Delhi at the call of the Kisan Co-
 ordination Committee, and have
 marched from the Red Fort to the
 Boat Club. They have come to
 present their charter of demands to
 the Parliament. These demand
 include the fixation and payment of

remunerative prices for agricultural
 produce, control on the prices of
 agricultural inputs, debt relief for
 small and marginal farmers, homestead
 land and adequate minimum wages
 for agricultural labourers, and a com-
 prehensive public distribution system
 to ensure supplies of essential com-
 modities to both urban and rural
 people at cheap rates.

The bulk of the demonstrators
 outside Parliament House come from
 those areas of Bihar, U.P., Haryana,
 M.P., Rajasthan, Maharashtra, Kar-
 nataka and Tamil Nadu, where big
 peasant agitations and struggles have
 taken place in recent months on the
 above-mentioned demands, and have
 been met with severe repression.

It is hoped that the Government
 will take today's demonstration seri-
 ously as an expression of the grievances
 and legitimate demands of all sections
 of the toiling peasantry and the farm
 labourers, and will take early action
 to satisfy them.

It is regrettable that about 2,000
 Adivasi peasants, including women
 and children coming from Jaipur have
 been detained at Rewari station
 where they have also been harassed
 and arrested by the C.R.P.

(V) NEED TO SUPPLY COAL TO
 ENNORE THERMAL POWER
 STATION, MADRAS

DR. A. KALANIDHI (Madras
 Central) : Sir, under rule 377, I
 wish to raise the following matter :

Coal stock in Ennore Thermal
 Power Station, Madras will last for
 only one day. The quantum re-
 quired for Madras is 12 lakhs tonnes,
 whereas only 8 lakh tonnes have been
 sent, and for Tuticorin Thermal Po-
 wer Station, the quantum required is
 9 lakh tonnes for which only 4 lakh
 tonnes have been sent. There is a
 massive power cut, and the position
 of power is very precarious. Madras
 City is facing a crisis. There is heavy
 power shut-down for even domestic
 use. Railway authorities say that they

[Dr. A. Kalanidhi]

have enough wagons, but the fact is that there is no coal to carry. The State Government of Tamil Nadu puts the blame on the Centre for the non-supply. Hence I request the concerned Ministry to intervene and send immediately, the required quantum of coal to Madras without any further delay, so that Tamil Nadu can be prevented from going in to the dark.

(VI) CONSTRUCTION OF KRISHI VIGYAN KENDRA' KAKDWIP WEST BENGAL

SHRI MUKUNDA MANDAL (Mathurapur) : Sir, under rule 377, I wish to raise the following matter:

I am extremely sorry to say that a project aimed at development of agricultural research, duly approved by the Government of India, Ministry of Agriculture long back, is yet to take off. I am talking of 'Krishi Vigyan Kendra'—an agricultural research institute under the Indian Council of Agricultural Research. In order to accelerate the process of transfer of technology, this will function as one of the innovative approaches in the Sundarban area, a most promising area for agriculture, animal husbandry and fisheries. This Institute was to have been established at Kakdwip, 24 Parganas, West Bengal. As far as I know, Central Government had cleared this project and allotted necessary funds for the construction of the building. Land for the building was allotted by the Government of West Bengal long back. When all the preliminaries and formalities have been completed, then why is this project yet to come off? This is baffling me. This shows the callousness of bureaucracy towards an important project aimed at development of agricultural research. I want that Government should take urgent steps to start and complete the construction of building for 'Krishi Vigyan Kendra' Kakdwip, 24 Parganas, West Bengal, without any further delay.

If anything as to be done by the Government of West Bengal in this regard they will be too happy to do it. In this connection, I want to mention that ICAR in a letter informed me that they were continuously pressing for developing physical facilities and they had already constituted a 12-member local management committee for KVK for a period of 3 years. But surprisingly nobody knows who are the members of the committee constituted for the KVK and which type of pressure they are creating and to whom. Even the Government of West Bengal is kept in darkness regarding all this.

I, therefore, urge upon the Government for the construction of the KVK, Kakdwip without any further delay and make the so-called 12-member local management committee known to the public.

(VII) NEED TO PROVIDE MAXIMUM POSSIBLE FACILITIES TO OUR SCIENTISTS

SHRI HARIKESH BAHADUR (Gorakpur) : Every country gives maximum possible facilities to its scientists but in our country scientists are often subjected to variegated indignities and demoralisation. Sometimes police raids their residences and offices at the behest of bureaucrats and sometimes in promotions etc. they are subjected to serious injustice. Such things are very frequently taking place in various scientific research organisations of our country including Bhabha Atomic Research Centre. These ingenuine steps of administration result in disastrous consequences like suicide etc. by the scientists. Recently a scientist of Bhabha Atomic Research Centre has committed suicide. Government should investigate the circumstances which compelled him to go to the extent of his elimination by himself and Government should try "to create an environment of freedom and dignity for scientists". It is unfortunate that "these privileges have been steadily eroded by admit-